GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2327 ANSWERED ON:21.07.2009 ASSESSMENT OF NAXAL AFFECTED AREAS Pandey Shri Ravindra Kumar;Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large quantity of explosives, arms and ammunitions have been seized from the naxalites recently;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether a Central delegation under the Cabinet Secretary visited Jharkhand to assess the infrastructural and developmental needs and security arrangements in the State and in adjoining areas;
- (d) if so, the details of the assessment made by the said team and the action taken thereon; and
- (e) the steps taken by the Government to persuade the naxalites to give up violence and to bring them to the mainstream?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b): During the year 2009, Chhattisgarh police seized a truck and recovered over 10 tonnes of explosives and 19000 rounds of ammunition and Bihar police seized a truck carrying slurry explosives (20 sacks), detonators (81 packets) and fuse wire (20 coils). State-wise details of arms seized from the naxalites during the last three years and the current year are at Annexure.
- (c) & (d): Cabinet Secretary visited Jharkhand along with other Secretaries of Central Government on 28th & 29th June, 2009 and reviewed the progress of developmental and security related issues. The team emphasized the need, inter alia, to improve rail and road connectivity and strengthening of security for this purpose, filling up of vacant posts, requisite capacity building, more interdepartmental and inter-State coordination, ensuring utilization of funds under Central schemes and strengthening of police set up in the State.
- (e): The States have been implementing their surrender and rehabilitation policies so that the naxalites abjure violence and join the mainstream. Central Government reimburses expenditure incurred by the States in this regard under the Security Related Expenditure Scheme.